(c) how much expenditure has been incurred on this account ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO): (a) Instructions on the progressive use of Hindi are sent to all concerned for compliance. In the Ministry instructions have been issued that replies to all the letters received in Hindi should be issued in Hindi and orders, circulars, etc., should also be issued in Hindi. Simple noting and drafting in some Sections wherever conveniently possible is also done in Hindi.

(b) Three additional posts of Hindi Translators and 4 posts of Lower Division Clerks have been created recently. 456 members of the ministerial staff have either studied Hindi as one of the subjects at school and/or college or have passed the Pragya Examination under the Hindi Teaching Scheme. The details are :

Section Officers		20
Assistants		107
Tech. Assistants		40
UDCs & LDCs		232
Librarians		36
Stenographers		21
	Total :	456

(c) Rs. 1,064.60 have been incurred upto April, 1969 on the salaries and allowances of the additional posts sanctioned.

Girl Shot at by Army Major's Wife at Kohima

9144. SHRI BHOGENDRA JHA : SHRI K. LAKKAPPA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that on the 4th April, 1969 a Major's wife shot at 12 years Ao Tribe girl who succembed to her injuries on the 6th April, 1969 at Kohima;

(b) whether before shooting at the girl, the wife of Major of the Assam Rifles, let loose her two dogs on the girl, her mother and others, and, if so, the action taken by Government;

(c) on, how many occasions such incidents have occurred within the last three years; and

(d) the steps being taken to ensure that

such incidants are not repeated particularly in the sensitive tribal areas ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). An Ao tribal girl aged about 10 years was admitted in a hospital at Mokechung with bullet injuries and she expired subsequently. It was alleged that the wife of an officer of the Assam Rifles shot the girl. The wife of the officer has been arrested and the investigation of the case registered in this connection is in progress.

(c) and (d). The requisite information is being ascertained from that Government of Nagaland and were be laid on the Table of the House.

State Transport Service in Tripura

9145. SHRI KIRT BIKRAM DEB BURMAN : Will the Minister of SHIPP-ING AND TRANSPORT be pleased to state:

(a) whether it is a fact that at present there is no State Transport service in Tripura;

(b) whether it is the policy of Government to nationalise gradually passenger road transport, including Inter-State transport;

(c) whethrr a State Transport Service is proposed to be introduced in Tripura ; and

(d) if so, when and, if not, the reasons therefor ?

THE MINISTER OF PARLIAMENT-ARY AFFAIRS. AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : (a) Yes.

(b) to (d). In accordance with the policy of gradual nationalisation of passenger road transports, a Road Transport Corporation is proposed to be set up in Tripura in the Fourth Plan period.

Road Development in Tripura

9146. SHRI KIRT BIKRAM DEB BURMAN : Will the Minister of SHIPP-ING AND TRANSPORT be pleased to state :

(a) the length of road per hundred kilometers in Tripura in 1950 and at the end of the First, Second and Third Five Year Plans and at present and how it compares with the